## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP (IB) No. 251/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M.

Name of the Company	Rural Electrification Corporation LtdVs- Ferro Alloys Corporation Ltd.
Under Section	7 IBC (ext without antident) between along eyen along eyen it.
No. Representa	nation of Authorized Appearing on behalf of Signature with date  TTERS)  Appearing on behalf of date
Mr. Debugha 1 Mr. Debugha 1 Ms. VRMILA CO	Petitioner/ Bon, Adv Jo Petitioner/ Briconeral Som, Adv John Reeditor to 11/10
Rahul Anddy	a i i Deli a Ma
Mr. Rajalshi Del Ms. Shyantee Mr. Deepay U	Ja. Adu Je Fer Rai Bahadur Shrie Datter. Adu Jern 2 Co. (P) Add hawler, Adu 140/17
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## ORDER

- Ld. Counsel on behalf of the Resolution Professional, as well as the Ld. Counsel for the financial creditors and the corporate debtor are present.
- Ld. Counsel appeared on behalf of the Resolution Professional has filed affidavit of service, which may be taken on record.
- Ld. Counsel appearing on behalf of SBI and BOI made a request that 3 days' time may be granted for filing reply. Prayer is allowed. Reply may be filed by 17/10/2017 with a copy in advance to the Resolution Professional.

List on 23/10/2017.

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(Jinan K.R.) Member (J) Sel

(Vijai Pratap Singh) Member (J)